

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20-04-2021 AT 11.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/10/IB/2021
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : M/s.Synergy Holdings
NAME OF THE RESPONDENTS : V. Venkata Sivakumar (Liquidator)
M/s. The Jeypore Sugar Company Ltd
UNDER SECTION : Sec 60 (5) of IBC, 2016

ORDER

Due to technical glitch, matter is adjourned to 16.06.2021.

[K. NATARAJAN]
Deputy Registrar)

VS